

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प. 19(1)न्याय/2014

जयपुर, दिनांक 13/10/2017

:-ORDER:-

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा पारिवारिक न्यायालय अधिनियम, 1984 (केन्द्रीय अधिनियम संख्या 66) की धारा 4 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए Shri Yogendra Kumar Purohit, District & Sessions Judge, Churu को अपने पद के कार्य के अतिरिक्त Judge, Family Court, Churu का अतिरिक्त कार्य सम्पादित करने हेतु एतद्वारा नियुक्त/पदस्थापित करती है।

Note- Shri Purohit who has been appointed as P.O. of the Court stationed at the same headquarter in addition to his own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.

By Order of Governor

Principal Secretary, Law

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. विरिष्ठ सहायक, माननीय विधि राज्यमंत्री महोदय, राजस्थान सरकार, जयपुर।
2. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 10031 दिनांक 03.10.2017 के क्रम में।
3. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
4. संबंधित अधिकारी की निजी पत्रावली।
5. रक्षित पत्रावली।

Joint Secretary, Law

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2017/10763

Date : 13.10.2017

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vlg.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 5.Shri Yogendra Kumar Purohit, DJ, Churu.
- 6.District & Sessions Judges, Churu with the request to serve/circulate the copy of this order to the concerned Court/post/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 7.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 8.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 9.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

REGISTRAR(ADMN.)

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13/10/17